

given to other Government Servants.

9. The pay-scales of all Junior Doctors should be suitably upgraded so as to be commensurate with their qualifications since they work as full-fledged doctors or specialists during this period.

10. Full benefits of the period of service as Junior Doctors for purposes of increments, seniority and pension should accrue to them.

11. An Indian Medical Service should be immediately constituted.

12. Capitation fees in Medical Colleges should be abolished.

13. Junior Doctors should be given adequate representation on all decision-making bodies concerning them.

14. The thesis for post-graduate course should be abolished.

The above are some of the problems afflicting the health care services of the country which demand immediate rectification so as to ensure an efficient health care delivery system which reaches out to all segments of the population. We urge you to kindly look into these problems sympathetically and provide satisfactory solutions for the same at the earliest.

Thanking you,

Copy to:

1. The Hon'ble Prime Minister of India, New Delhi.

2. Chief Ministers of all the States

3. Permanent Office, A.I.F.J.D.A:

Yours faithfully,  
Sd/-

(Dr. P. S. SAHNI)

A.I.F.J.D.A., President,  
New Delhi

### Final Declaration Adopted by Non-Aligned Conference

4207. PROF. MADHU DANDA-VATE: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that in the final declaration adopted at the non-aligned conference in Delhi held in February, 1981, the consensus agreed upon the questions of foreign troops in Afghanistan, situation in Kampuchea and the situation in Indian Ocean was different from the approach in the draft prepared by India; and

(b) if so, what was the difference between the authority in India's draft document and the approach of the final declaration adopted by non-aligned conference at Delhi?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) and (b). The final declaration adopted by the Conference of Foreign Ministers of non-aligned Countries represents the largest possible measure of consensus on various issues among the 93 participating countries. While it embodies in its essentials the approach contained in the edraft declaration prepared by India as host country in regard to the situations relating to Afghanistan, South-East Asia and in the Indian Ocean, the final formulations adopted reflect the harmonisation of the views expressed in the Conference as well as the amendments proposed.

Consensus was achieved on these and other issues largely through the constructive efforts of India which as Chairman of the Conference guided its deliberations in an objective and non-partisan manner.

### Double Heading of Andhra Pradesh Express

4208. SHRI KUSUMA KRISHNA MURTHY: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railway Ministry has received any representation to